

GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

RAJYA SABHA
UNSTARRED QUESTION NO. 2209
TO BE ANSWERED ON THURSDAY, THE 12th MAY, 2016

REVIEW OF PENDING INFRASTRUCTURE PROJECTS

2209. SHRI AJAY SANCHETI:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- a) whether a review has been made of pending infrastructure viz., roads, ports, aviation, airports, coal, power and shipping and railway sector projects, if so, the outcome of this review;
- b) the factors responsible for delay in the execution of these projects; and
- c) the steps taken for early completion of these projects?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE FOR MINISTRY OF EXTERNAL AFFAIRS [GENERAL (Dr.) V.K. SINGH (Retd.)]

(a): Government through the Ministry of Statistics and Programme Implementation monitors on-going Central Sector Infrastructure Projects costing Rs. 150 crore and above on time and cost overruns through its Online Computerized Monitoring System (OCMS) on the basis of information provided by the project implementing agencies.

The objective of this Ministry's reports is to provide integrated single access information on status of all the projects cutting across the ministries and the sectors. This does not in any way substitute for the in-depth project-specific monitoring and review undertaken by the concerned project implementing agencies / administrative ministries, who continuously monitor and review their projects for cost effective and timely implementation.

(b): The causes for time and cost overruns are project-specific, depend on a variety of technical, financial and administrative factors, and differ from project to project. However, as reported by the project implementing agencies on this Ministry's OCMS, the main reasons for delay in timely completion of the projects are law and order problems, delay in land acquisition, delay in environment and forest clearances, funding constraints, rehabilitation and resettlement issues, local body / municipal permissions, utility shifting, contractual issues, etc.

(c): The major steps undertaken to ensure completion of Central Sector Infrastructure Projects without time and cost overruns include: rigorous project appraisal; On-line Computerized Monitoring System (OCMS) for better monitoring; setting up of Standing Committees in the Ministries for fixation of

responsibility for time and cost overruns; regular review of infrastructure projects by the concerned administrative Ministries; and setting up of Central Sector Projects Coordination Committees (CSPCCs) in the States under the concerned Chief Secretaries for removal of bottlenecks and for facilitating the speedy implementation of major projects.
